

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-81/2007/1529 /A**

From :- Smti Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Jaspal Singh,  
Principal Judge, Family Court,  
Barpeta.

Dated Guwahati the 18<sup>th</sup> ~~February~~ <sup>March</sup>, 2025

Sub: **Station leave.**

Ref:- Your letter No. FCB/15/Admin/2025/194 dtd. 11.03.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, from the morning of 14.03.2025 till the morning of 17.03.2025.** The Counsellor, Family Court, Barpeta, in his absence, the Chief Judicial Magistrate, Barpeta and in his absence, the i/c Chief Judicial Magistrate, Barpeta shall remain in charge of your Court and Office till your return.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-81/2007/ 1530 /A dated** , 18-03-2025

Copy to :

✓ The Project Manager, Gauhati High Court.

*[Signature]*

**JT. REGISTRAR (VIGILANCE)**

*[Signature]*